

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 113(ND)/2011  
RT CP No. 25/Chd/Pb/2016**

Narinder Kumar Bawa

...Petitioner

Versus

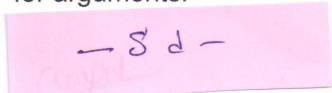
M/s Prakash Communications Ltd. & Ors.

...Respondents

Present: Ms. Sanigdha Bawa daughter of petitioner.  
Mr. B.S. Sangha and Mr. Amit Vinayak, Advocates for  
respondents No. 2 & 3.

Ms. Sanigdha Bawa stated to be the daughter of petitioner  
filed an application with certificate from the eye hospital for seeking  
adjournment on the ground that the petitioner has undergone eye  
surgery.

The matter be listed on 26.10.2017 for arguments.

  
(Justice R.P. Nagrath)  
Member(Judicial)

✓  
September 04, 2017

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